

## Annexure – 3

Name of the corporate debtor: AERENS JAI REALTY PRIVATE LIMITED; Date of commencement of CIRP: 30.05.2023; List of creditors as on: 31.10.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					Amount of contingent claim
1	Bank of Baroda, ZOSARB Branch Chandigarh		03-10-2023	16,26,99,120	16,26,99,120	Secured	Yes	Yes	No	100%	0	0	0	0	
	<b>Total</b>			<b>16,26,99,120</b>	<b>16,26,99,120</b>						<b>0</b>				